

/290413/2023

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Jammu/Srinagar

**Subject:** Creation of 132 posts in different categories for the High Court of Jammu and Kashmir and Ladakh (in Phase-2)

**Reference:** Administrative Council Decision No. 102/8/2023 dated 10-10-2023.

**Government Order No.14041-JK(LD) of 2023,  
Dated. 13- 10- 2023.**

Sanction is hereby accorded to the creation of following 132 (One hundred thirty two) posts in different categories, to the extent of number of posts shown against each category for the High Court of Jammu and Kashmir and Ladakh:

S. No.	Designation	Pay level	Number of posts
1.	Deputy Registrar	L- 11-(67700-208700	01
2.	Secretary	L- 11(67700-208700	04
3.	Bench Secretary	L-11(67700-208700	05
4.	Section Officer	L-7 (44900-142400)	15
5.	Head Assistant	L-6B (35600-112800)	09
6.	Senior Assistant	L-5 (29200-92300)	25
7.	Junior Assistant	L-4 (25500 -81100)	35
8.	Restorer	SL-2 (15900-50400)	08
9.	Orderly	SL-1 (14800-47100)	20
10.	Gardener	SL-1 (14800-47100)	10
		<b>Total</b>	<b>132</b>

The above agreement is subject to the following conditions:

- i. The High Court of Jammu and Kashmir and Ladakh shall amend the relevant recruitment rules accordingly; and
- ii. The High Court of Jammu and Kashmir and Ladakh shall ensure that appropriate representation shall be provided to the residents of the UT of Ladakh.

*(Signature)*

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This issues with the concurrence of Finance, Department conveyed vide it's U.O. No. FD-Code/106/2021-03-890 dated 18.09.2023.

By Order of the Government of Jammu and Kashmir.

**Sd/-  
(Achal Sethi)  
Secretary to Government**

No: Law-Jud/66/2021-10 (part-3).

Dated.13-10-2023.

**Copy to the:**

1. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhavan J&K, Srinagar.
2. Principal Secretary to Government, Finance Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to Government, General Administration Department. U.O. No. GAD-Leg/806/2022-09-GAD is returned herewith.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, at Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, at Srinagar.
7. Director Finance Department of Law, Justice and P.A.
8. Director, Archives, Archaeology and Museums, J&K, Srinagar.
9. Private Secretary to the Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary to Government, Department of Law, Justice and P.A.
11. Law Litigation Section for information and necessary action.
12. In-charge Website.
13. Government Order File.
14. Concerned File.

*(Ashish Gupta)*

**Additional Secretary to Government**

*(Achal Sethi)*  
13.10.2023